

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 723 OF 2017 IN
DFR NO.2696 OF 2017**

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Adani Green Energy (Tamil Nadu) Ltd. ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms.Poonam Verma
Ms. Nishtha Kumar

Counsel for the Appellant(s) : Mr. S.Vallinayagam for R-3

ORDER

IA NO. 723 OF 2017
(Appln. for condonation of delay)

Issue notice to the Respondents returnable on 07.11.2017.
Mr. Vallinayagam takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on **07.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**